

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 08th day of April, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

**CIVIL MISC. CONTEMPT PETITION No.330/184 OF 2017
Arising out of
Original Application No. 330/001263 OF 2013**

Mohd. Harun aged about 40 years S/o Shri Sabbir Ahmad G.D.S. B.P.M. Jaula Budhana under Sr. S.P. Os. Muzzaffar Nagar R/o Village: Safipur, Post-Patti, Muzzaffar-Nagar (U.P.).

.....Petitioner

V E R S U S

1. Shri Rajiv Kumar Biswanath Singh, Post Master General, Bareilly Region, Bareilly.
2. Shri Rahul Sharma, Sr. Superintendent of Post Offices, Muzzaffar-Nagar.

.....Respondents

Advocate for the Applicant:- Shri S.K. Kushwaha.

Advocate for the Respondents:- Shri Saurabh Srivastava.

O R D E R

By Hon'ble Ms. Ajanta Dayalan, A.M. :

Shri S.K. Kushwaha, counsel for the petitioner and Shri Satish Shahu proxy counsel for Shri Saurabh Srivastava, counsel for the respondents are present.

2. Counsel for the petitioner states that the order passed by this Tribunal dated 14.07.2017 has already been complied with and he does not want to proceed with the case.

3. In view of the request made by the counsel for the petitioner, there is no reason to keep the contempt petition pending. Accordingly, the contempt petition is dismissed and the notices issued to the respondents are discharged.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

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